

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 4370
TO BE ANSWERED ON THE 29TH MARCH, 2022

CROPS DAMAGED BY STRAY ANIMALS

4370. SHRI SUNIL KUMAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- a) the data of crops damaged by stray animals in the country during 2021-22;
- b) the details of the crops damaged by stray animals in Bihar during the same period, district -wise;
- c) whether the Government has any provision to provide financial assistance for the damaged crops;
- d) If so, the details thereof; and
- e) If not, the reasons therefor?

ANSWER

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b) The state governments are primarily responsible for assessment of crops damaged by stray animals. The Directorate of Animal Husbandry, Government of Bihar has reported that no such data on crop damage is available with the Directorate.

(c) to (e) Ministry of Environment Forest & Climate Change (MoEF&CC) provide financial assistance to the States/Union Territories under Centrally Sponsored Schemes of Development of Wildlife Habitats, "Project Tiger" and "Project Elephant" for management of wildlife and its habitats including ex-gratia relief for crop damage caused by wild animals as per the cost norms prescribed by the concerned state governments. Under the Revamped Operational Guidelines of Pradhan Mantri Fasal Bima Yojana (PMFBY) effective from Kharif 2020, the States may consider providing add-on coverage for crop loss due to attack by notified wild animals wherever the risk is perceived to be substantial and identifiable. The state governments also make provision to compensate farmers for the crop losses as per extant law of the respective states.